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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

TP No. 173/621A/NCLT/AHM/2016 (New)  
CA No. 76/621A/CLB/MB/2015 (Old)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2017**

Name of the Company: Safal Buildcon Pvt. Ltd.

Section of the Companies Act: Section 166(1) of the Companies Act, 1956

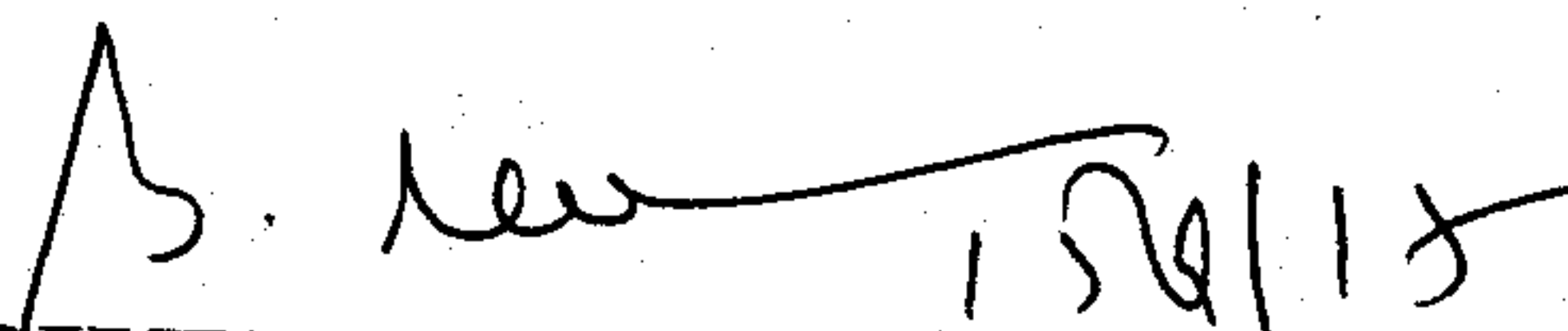
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MAHESH C GUPTA	PCS	1) Rupesh Brahmbhatt	} Mahesh Gupta
2.			2) Rajesh Brahmbhatt	

**ORDER**

Learned PCS Mr. M C Gupta present for Original Applicant. None present for ROC.

Heard arguments of Learned PCS for Applicant.

Order reserved.

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 15th day of September, 2017.